

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.12.2019 (TUESDAY)
COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1245-1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta-R1
2.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P)Ltd.& Ors. Vs. Yashdeep Trexim Pvt Ltd & Ors. With	Satish Kumar Mishra	Manju Aggarwal-R1
3.	Comp. App. (AT) No. 294 of 2019	Juggilal Kamalpath Jute Mills Company Ltd. Vs. Yashdeep Trexim Pvt Ltd & Ors.	C.S. Chauhan	Atul-R1

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